

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 966/2022

BABA FAKKADNATH @ MULLA @ DHARAMPAL

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(MR. SHANKAR DIVATE, AOR, HAS BEEN APPOINTED AS AMICUS CURIAE.)

WITH

Cr1.A. No. 965/2022 (II)

(MR. SHANKAR DIVATE, AOR, HAS BEEN APPOINTED AS AMICUS CURIAE.)

Date : 05-08-2022 This appeal was called on for hearing today.

CORAM : HON'BLE MS. JUSTICE INDIRA BANERJEE
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Appellant(s) Mr. Shankar Divate, AOR

For Respondent(s) Mr. Vishwa Pal Singh, AOR
Mr. Ram Singh Baliyan, Adv.
Mr. Ombir Sangwan, Adv.
Mr. Sandeep Kumar, Adv.
Mr. P.S. Tomar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Prayer for bail stands rejected.

Hearing of the appeal may be expedited.

Records from the courts below be requisitioned in the
meanwhile.

(MANISH ISSRANI)
COURT MASTER (SH)

(MATHEW ABRAHAM)
COURT MASTER (NSH)